

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 98 OF 2016 &
APPEAL NO. 99 OF 2016**

Dated: 02nd May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Rattan India Power Ltd.Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Anurag Sharma
Mr. Tushar Jain

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghuvamsy for R-1

Mr. Samir Malik
Mr. H. Mehta for R.2

Ms. Anushree Bardhan for R-3

ORDER

Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1; Mr. Samir Malik takes notice on behalf of Respondent No.2 and Ms. Anushree Bardhan takes notice on behalf of Respondent No.3. Notice be issued to the other Respondents returnable on 05/07/2016. Dasti, in addition, is permitted.

List these matters on **05/07/2016.**

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**